GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 4385
ANSWERED ON FRIDAY, THE 19TH DECEMBER, 2014
[AGRAHAYANA 28, 1936 (SAKA)]

CONDUCTING OF CA EXAMS

QUESTION

4385. SHRI K.N. RAMACHANDRAN:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether the Government has any jurisdiction over Board of Examinations of the Institute of Chartered Accountants of India (ICAI), Institute of Cost Work Accountants of India (ICWAI) including control over the setting of the question paper, conducting of examinations, paper valuation and results;

(b) if so, the details thereof;

(c) whether the Government determines the pass percentage in CA and ICWA exam, if so, the details thereof; and

(d) whether some executive committee members of ICAI and ICWAI have undertaken foreign visits during the last three years, if so, the details and the purpose thereof?

ANSWER

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY)

(a) to (c): No, Madam. All activities connected with conduct of examinations by the Institute of Chartered Accountants of India and the Institute of Cost Accountants of India including setting of papers, valuation, pass percentage, declaration of results etc. are undertaken by the Institutes themselves. Accordingly, Central Government has no role to play in determining pass percentage etc. of these exams.

(d): The information is being collected.

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